BUSINESS ADVISORY COMMITTEE FIFTY-FOURTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 7th December, 1970.

- 2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—
 - (1) Discussion and voting on the Demands for Excess Grants (General) for 1968-69.

3 hours

- (2) Discussion and voting on the Supplementary Demands for Grants (General) for 1970-71.
- (3) Discussion and voting on the Demand for Excess Grant (Railways) for 1968-69.

3 hours

- (4) Discussion and voting on the Supplementary Demands for Grants (Railways) for 1970-71.
- (5) Motions for modification of Nationalised Banks 3 hours (Management and Miscellaneous Provisions Scheme, 1970, to be moved by Sarvashri Tenneti Viswanatham, M. R. Masani/D. N. Patodia and S. M. Banerjee.
- (6) Discussion on the Statutory Resolution by Shri Jyotirmoy Bosu and others seeking repeal of the West Bengal (Prevention of Violent Activities) Act, 1970.

4 hours

- (7) Discussion on the Statutory Resolution by Shri Ganesh Ghosh/Shri Jyotirmoy Bosu seeking repeal of the West Bengal Maintenance of Public Order Act, 1970.
- 3. The Committee further recommend that time permitting the following discussions might be taken up from 6 to 7 p.m. on suitable days:—
 - (1) Discussion regarding sports policy.
 - (2) Further discussion on motion regarding Report of the Study Team of Prohibition.
 - (3) Discussion on sugar position in the country including cane prices.
 - (4) Motion regarding demand for setting up a Jute Mill in Orissa.
 - (5) Discussion regarding drug prices.
 - (6) Further discussion regarding establishment of Cotton Corporation of India.
 - (7) Discussion on the Report of Commission of Inquiry regarding the facts and circumstances relating to the death of Shri Deen Dayal Upadhyaya.

NEW DELHI;

G. S. DHILLON,

December 7, 1970.

Agrahayana 16, 1892 (Saka).

Chairman,

Business Advisory Committee.